

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 27 OF 2020

Mr. Shyamsundar V. Kamat

..... Petitioner

V e r s u s

The State of Goa & Ors.

..... Respondents

Mr. Mr. Sahish Mahambrey, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. P. Arolkar, Additional Government Advocate for the Respondent nos. 1 to 5.

Mr. A. D. Bhobe, Advocate for the Respondent nos.6 to 9.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.
Date : 9th June, 2020

P.C.

The necessary affidavits/rejoinders have been filed by the parties. We now grant the learned Counsel for the petitioner liberty to mention this matter in the week commencing from 29th of June, 2020.

M. S. JAWALKAR

M. S. SONAK, J.

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